

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRLMP NOS.12007, 12008/2006, 845 & 846/2007 IN

CRIMINAL APPEAL NO(s). 876 OF 2006

SAWAILAL & ORS.

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(Appln(s) for bail, exemption from filing affidavit in support of the bail application,

exemption from filing official translation and application for exemption from filing

affidavit in support of the application for exemption from filing O/T)

Date: 01/03/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

[IN CHAMBERS]

For Appellant(s)

Mr. Anis Ahmed Khan,Adv.

Mr. Shoaib Ahmad Khan, Adv.

For Respondent(s)

Mr. Aruneshwar Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

The prayer for bail is rejected in view of the order

dated 21.8.2006.

List the appeal for early hearing.

(Parveen Kr. Chawla)

Court Master

(Khushi Ram)

Court Master